

Ministry of Finance
Department of Revenue
Central Board of Direct Taxes

New Delhi, dated the September, 2010

To

Director General of Income Tax (Systems),
New Delhi.

Subject: List of Notified Industrial Parks – for uploading on the CBDT's Website.

Sir,

In continuation of Board's letter of even number dated 23-1-2008, I am directed to enclose herewith a list of notified Industrial Parks under section 80 IA(4)(iii) of the Income Tax Act, 1961 from 1-1-2008 till date for uploading the same on the Website.

Yours faithfully,

Encls: as above


(RAMAN CHOPRA)
Director (ITA-1)

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S.No.	State	Location of industrial park	Name of developer	Notification
1.	Maharashtra	Survey No. 198/1B, Lohgaon, Pune, Taluka Haveli, District Pune, Maharashtra (Project Giga Space), (Building Alpha-1, Alpha -2, Beta-1, Beta-2, Gamma & Delta-2),	M/s Kolte Patil Developers LTd. Pune	19.2.2010
2.	Pune	S. No. 13/B, 1+2+3 & S.No. 14 (Cerebrum IT Park), Vadgaon Sheri, Haveli, Pune, Maharashtra- 411 014.	M/s. Kumar Housing Corporation Ltd., Pune	9.7.2010
3.	West Bengal	Plot No. G-1, Block-GP, Sector V, Salt Lake Electronics Complex, Kolkata-700091.	M/s. Infinity Infotech Parks Limited, Kolkata (Salt Lake, Kolkata)	15.7.2010
4.	Maharashtra	Corporate Centre IT Park, Corporate Centre, CTS No. 271, Village Kondivite, Andheri (E), Mumbai-400 059,	M/s Krishna Developers Private Limited, 508, Gundecha Chamber, Nagindas Master Road, Fort, Mumbai-400023.	22.7.2010
5.	Haryana	Industrial Park at 5, 7A, 7B, 9A, 9B & 10 in Sector 24, Gurgaon	DLF Cyber City Developers Limited, Gurgaon	28.7.2010

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